



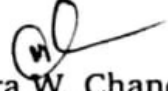
OFFICE ORDER NO. 88 OF 2020

Subject: Court and Office working hours for the Judicial Officer and employees of this court In view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

Refnce: This Office Order No. 84/2020, dated 05.06.2020.

In supersession of Office Order referred as above, I, Mahendra W. Chandwani, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, make arrangement of Courts as per **Annexure-C** w.e.f. 09th June, 2020 till 21st June, 2020.


City Civil and Sessions Court,)
Greater Mumbai)
Date : 08th June, 2020)


(Mahendra W. Chandwani)
Principal Judge

Encl.: As above.

Copy forwarded with compliments for information to:-

1. All the Judicial Officers.
2. The Chief Metropolitan Magistrate, Esplanade, Mumbai.
3. The Secretary, DLSA Mumbai.


(Mahendra W. Chandwani)
Principal Judge

Copy to:-

1. The Registrar, City Civil Court, Gr. Bombay.
2. The Addl. Registrar (Civil), Main and Dindoshi Branches.
3. The Registrars (Sessions), City Sessions Court, Gr. Bombay.
4. The Addl. Registrars (Sessions), Main and Dindoshi Branches.
5. The Court Managers, Main and Dindoshi Branches.

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6. All Dy. Registrars and Asstt. Registrars, City Civil and Sessions Court, Gr. Bombay and Dindoshi Court.
7. The Deputy Sheriff, Office of Sheriff Mumbai.
8. The President, Bar Association , City Civil and Sessions Court at Gr. Bombay.
9. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay.
10. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
11. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
12. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
13. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
14. Office Order File.

(S. S. Parab)
I/c. Registrar

BOMBAY CITY CIVIL AND SESSIONS COURT, GR. BOMBAY.

ANNEXURE - C

Revised arrangement of Courts as per SOP fixed by Hon'ble High Court, Bombay for the period between 08.06.2020 to 21.06.2020.
(SOP is separately annexed)

Date	Court Timing And Shift Number	Revised arrangement of Courts as per SOP fixed by Hon'ble High Court, Bombay for the period between 08.06.2020 to 21.06.2020. (SOP is separately annexed)									
08.06.2020	10:30 a.m. To 1:30 p.m.	I	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)
	02:00 p.m. To 5:00 p.m.	II	Shri S. T. Soor (C. R. No. 02)	Shri A. H. Laddhad (C. R. No. 07)	Shri S. C. Pathare (C. R. No. 05)	Shri V. C. Barde (C. R. No. 50)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri R. V. Kohare (C. R. No. 31)	Shri A. N. Mare (C. R. No. 34)	Shri R. R. Bhosale (C. R. No. 55)	Smt S. S. Nagur (C. R. No. 13)
09.06.2020	10:30 a.m. To 1:30 p.m.	I	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)
	02:00 p.m. To 5:00 p.m.	II	Shri S. T. Soor (C. R. No. 02)	Shri A. H. Laddhad (C. R. No. 07)	Shri S. C. Pathare (C. R. No. 05)	Shri A. A. Sayyad (C. R. No. 52)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri C. V. Marathe (C. R. No. 04)	Shri A. N. Mare (C. R. No. 34)	Shri R. R. Bhosale (C. R. No. 55)	Shri D. L. Bhagwat (C. R. No. 28)
10.06.2020	10:30 a.m. To 1:30 p.m.	I	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Shri B. V. Wagh (C. R. No. 56)	Shri G. R. Agrawal (C. R. No. 36)	Smt M. H. More (C. R. No. 35)	Smt P. V. Ghule (C. R. No. 38)	Smt R. N. Pandhare (C. R. No. 40)	Shri A. T. Wankhede (C. R. No. 57)	Shri M. V. Kurwadkar (C. R. No. 42)
	02:00 p.m. To 5:00 p.m.	II	Shri M. S. Azmi (C. R. No. 01)	Shri K. P. Nandedkar (C. R. No. 09)	Smt C. P. Jain (C. R. No. 06)	Shri J. C. Jagdale (C. R. No. 51)	Shri K. M. Jaiswal (C. R. No. 58)	Shri A. M. Khan (C. R. No. 27)	Shri M. W. Chandwani, P. J. (C. R. No. 19)	Smt S. P. Agrawal (C. R. No. 14)	Shri S. R. Salunke (C. R. No. 12)
11.06.2020	10:30 a.m. To 1:30 p.m.	I	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Shri B. V. Wagh (C. R. No. 56)	Shri G. R. Agrawal (C. R. No. 36)	Smt M. H. More (C. R. No. 35)	Smt P. V. Ghule (C. R. No. 38)	Smt R. N. Pandhare (C. R. No. 40)	Shri A. T. Wankhede (C. R. No. 57)	Shri M. V. Kurwadkar (C. R. No. 42)
	02:00 p.m. To 5:00 p.m.	II	Shri M. S. Azmi (C. R. No. 01)	Shri K. P. Nandedkar (C. R. No. 09)	Shri U. J. More (C. R. No. 08)	Shri M. T. Asim (C. R. No. 48)	Shri A. C. Daga (C. R. No. 46)	Shri A. M. Khan (C. R. No. 27)	Shri M. W. Chandwani, P. J. (C. R. No. 19)	Smt S. G. Shaikh (C. R. No. 59)	Shri S. R. Salunke (C. R. No. 12)
12.06.2020	10:30 a.m. To 1:30 p.m.	I	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt J. R. Pulare (C. R. No. 29)	Shri A. N. Karmarkar, 1 st APJ (C. R. No. 54)
	02:00 p.m. To 5:00 p.m.	II	Shri V. V. Kanhare (C. R. No. 53)	Shri A. H. Laddhad (C. R. No. 07)	Shri G. G. Bhansali (C. R. No. 11)	Shri A. L. Yawalkar (C. R. No. 49)	Shri S. U. Wadgaonkar (C. R. No. 47)	Shri M. A. Bhosale (C. R. No. 32)	Shri M. M. Umar (C. R. No. 22)	Shri D. E. Kothliar (C. R. No. 25)	Shri S. G. Bordeparwar (C. R. No. 20)
13.06.2020 (Holiday)											
14.06.2020 (Holiday)											
Holiday Court											
15.06.2020	10:30 a.m. To 1:30 p.m.	I	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)
	02:00 p.m. To 5:00 p.m.	II	Shri S. T. Soor (C. R. No. 02)	Shri A. H. Laddhad (C. R. No. 07)	Shri S. C. Pathare (C. R. No. 05)	Shri V. C. Barde (C. R. No. 50)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri R. V. Kohare (C. R. No. 31)	Shri A. N. Mare (C. R. No. 34)	Shri R. R. Bhosale (C. R. No. 55)	Smt S. S. Nagur (C. R. No. 13)

Revised arrangement of Courts as per SOP fixed by Honble High Court, Bombay for the period between 08.06.2020 to 20.06.2020.
(SOP is separately annexed)

Date	Court Timing And Shift Number	Revised arrangement of Courts as per SOP fixed by Honble High Court, Bombay for the period between 08.06.2020 to 20.06.2020.									
		Shri P. R. Sire (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)	
16.06.2020	10:30 a.m. To 1:30 p.m.	Shri P. R. Sire (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)	
	02:00 p.m. To 5:00 p.m.	Shri S. T. Soor (C. R. No. 02)	Shri A. H. Laddhad (C. R. No. 07)	Shri S. C. Pathare (C. R. No. 05)	Shri A. A. Sayyad (C. R. No. 52)	Shri P. P. Rajvadya (C. R. No. 16)	Shri C. V. Marathe (C. R. No. 04)	Shri A. N. Mare (C. R. No. 34)	Shri R. R. Bhosale (C. R. No. 55)	Shri D. L. Bhagwat (C. R. No. 28)	
17.06.2020	10:30 a.m. To 1:30 p.m.	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Shri B. V. Wagh (C. R. No. 56)	Shri G. R. Agrawal (C. R. No. 36)	Smt M. H. More (C. R. No. 35)	Smt P. V. Ghule (C. R. No. 38)	Smt R. N. Pandhare (C. R. No. 40)	Shri A. T. Wankhede (C. R. No. 57)	Shri M. V. Kurradkar (C. R. No. 42)	
	02:00 p.m. To 5:00 p.m.	Shri M. S. Azmi (C. R. No. 01)	Shri K. P. Nandedkar (C. R. No. 09)	Smt C. P. Jain (C. R. No. 06)	Shri J. C. Jagdale (C. R. No. 51)	Shri K. M. Jaiswal (C. R. No. 58)	Shri A. M. Khan (C. R. No. 27)	Shri M. W. Chandwani, P. J. (C. R. No. 19)	Smt S. P. Agrawal (C. R. No. 14)	Shri S. R. Salunke (C. R. No. 12)	
18.06.2020	10:30 a.m. To 1:30 p.m.	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Shri B. V. Wagh (C. R. No. 56)	Shri G. R. Agrawal (C. R. No. 36)	Smt M. H. More (C. R. No. 35)	Smt P. V. Ghule (C. R. No. 38)	Shri M. A. Baraliya (C. R. No. 18)	Shri A. T. Wankhede (C. R. No. 57)	Shri M. V. Kurradkar (C. R. No. 42)	
	02:00 p.m. To 5:00 p.m.	Shri M. S. Azmi (C. R. No. 01)	Shri K. P. Nandedkar (C. R. No. 09)	Shri U. J. More (C. R. No. 08)	Shri M. T. Asim (C. R. No. 48)	Shri A. C. Daga (C. R. No. 46)	Shri A. M. Khan (C. R. No. 27)	Shri M. W. Chandwani, P. J. (C. R. No. 19)	Smt S. G. Shaikh (C. R. No. 59)	Shri S. R. Salunke (C. R. No. 12)	
19.06.2020	10:30 a.m. To 1:30 p.m.	Shri P. R. Sire (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt J. R. Pulate (C. R. No. 29)	Shri A. N. Kamarkar, 1 st APJ (C. R. No. 54)	
	02:00 p.m. To 5:00 p.m.	Shri V. V. Vidwans (C. R. No. 03)	Shri A. H. Laddhad (C. R. No. 07)	Shri G. G. Bhansali (C. R. No. 11)	Shri A. L. Yawalkar (C. R. No. 49)	Shri S. L. Wadgaonkar (C. R. No. 47)	Shri M. A. Bhosale (C. R. No. 32)	Shri M. M. Umar (C. R. No. 22)	Shri D. E. Kothlikar (C. R. No. 25)	Shri S. G. Borlepwar (C. R. No. 20)	
20.06.2020	10:30 a.m. To 1:30 p.m.	Shri P. R. Sire (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Shri S. N. Yadav (C. R. No. 37)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)	
	02:00 p.m. To 5:00 p.m.	Shri S. T. Soor (C. R. No. 02)	Shri A. H. Laddhad (C. R. No. 07)	Shri S. C. Pathare (C. R. No. 05)	Shri V. V. Karhारे (C. R. No. 53)	Shri P. P. Rajvadya (C. R. No. 16)	Shri M. A. Bhosale (C. R. No. 32)	Shri A. N. Mare (C. R. No. 34)	Shri D. E. Kothlikar (C. R. No. 25)	Smt S. S. Nagur (C. R. No. 13)	
21.06.2020 (Holiday)		Holiday Court									

Dated this 08th day of June, 2020.


 (Mahendra W. Chandwani)
 Principal Judge

Copy forwarded with compliments to:-

All the Honble Judicial Officers, City Civil and Sessions Court, Gr. Bombay.


 (S. S. Patil)
 I/c. Registrar